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Title: The Minister of Social Justice & Empowerment laid a Status of implementation of the recommendations contained in 27<sup>th</sup>, 32<sup>nd</sup> and 33<sup>rd</sup> Reports of the Standing Committee on Social Justice and Empowerment pertaining to the Ministry of Social Justice and Empowerment.

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MEIRA KUMAR): I beg to lay the statement on the status of implementation of recommendations contained in Twenty-seventh, Thirty-second and Thirty-third Reports of the Standing Committee on Social Justice and Empowerment in pursuance of the Direction 73-A of the Speaker, Lok Sabha published vide Lok Sabha Bulletin-Part II dated September 1, 2004.

2 The Twenty-seventh Report of the Standing Committee on Social Justice and Empowerment relates to Scheme of Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP). The Report was presented to Lok Sabha on 6.9.2007 and laid in Rajya Sabha on the same day. The Report contains 14 recommendations. Action Taken Notes on the recommendations contained in the Twenty-seventh Report were sent to the Committee on 25.6.2008.

3 The Thirty-second Report of the Standing Committee on Social Justice and Empowerment relates to the Scheme of Integrated Programme for Older Persons. The Report was presented to Lok Sabha on 4.3.2008 and laid in Rajya Sabha on the same day. The Report contains 12 recommendations. Action Taken Notes on the recommendations contained in the Thirty-second Report were sent to the Committee on 20.6.2008.

4 The Thirty-third Report of the Standing Committee on Social Justice and Empowerment relates to Demands for Grants of the Ministry of Social Justice and Empowerment for the year 2008-09. The Report was presented to Lok Sabha on 21.4.2008 and laid in Rajya Sabha on the same day. The Report contains 13 recommendations, which relate to general performance of the Ministry, development of Scheduled Castes, social defence and implementation of programmes in the North Eastern States and Sikkim. Action Taken Notes on the recommendations contained in the Thirty-third Report were sent to the Committee on 26<sup>th</sup> September 2008.

5 The updated status of implementation of various recommendations made by the Committee in their Twenty-seventh, Thirty-second and Thirty-third Reports is indicated in the Annexure I, II and III respectively to my statement, which is laid on the Table of the House. I would request that this may be considered as read.

(Laid on the Table and also placed in Library. See No. LT 9966/08)

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